

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 143 of 2011 &
IA - 224 of 2011

Dated : 7th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Vegan Inc. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s):

Counsel for Respondent (s): Mr. Ramji Srinivasan, Sr. Adv. for R-2
Mr. Hasan Murtaza for R-2
Mr. M.G. Ramachandaran for R-4
Mr. Sanjay Sen for R-4
Mr. Hemant Singh for R-4
Mr. Jayant Bhushan, Sr. Adv. for R-1
Mr. Buddy A. Ranganadhan for R-1
Ms. Richa Bhardwaj for R-1

Appeal No. 115 of 2011 &
IA-187 of 2011

Reliance Infrastructure Ltd & Ors. ... Appellant(s)

Versus

M.E.R.C. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv.
Mr. Hasan Murtaza

